

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 44
CP 3185/2018

IN THE MATTER OF:

Nandu Finvest Pvt. Ltd.
V/s
RoC, Mumbai

.... Petitioner/Applicant

.... Respondent

Order Under Section 252(1) of Companies Act, 2013

Order delivered on 28.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Mr. Vipin Shrimali, Adv.
None.

ORDER

List the matter for hearing on **05.07.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

28.06.2021
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